

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3694  
ANSWERED ON:21.08.2003  
REIMBURSEMENT OF EXPENDITURE INCURRED ON GRP  
PRAKASH V. PATIL

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the expenditure of about Rs. 41 crores incurred against creation of 1246 posts of GRP which are approved by the Railways is still not reimbursed to the State of Maharashtra;
- (b) if so, the reasons for not reimbursement of expenditure incurred thereon;
- (c) whether the Railways has approved the remaining 76 posts of GRP; and
- (d) if not, the time by which these posts are likely to be approved and entire expenditure reimbursed to Maharashtra?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a) No Sir. The total amount of outstanding dues on account of excess operation of 1246 posts of GRP payable to Maharashtra State Government, as on date is Rs. 18.71 crore.
- (b) The main reasons for non-payment of arrears is non-submission of details sought from the office of Director General of Police (Railways) Maharashtra, despite repeated reminders.
- (c) No, Sir.
- (d) Proposal for 76 posts in addition to 1246 posts mentioned at (a) has been received for the S.C.Railway portion of Maharashtra and the same is under process. Process will be expedited.